

of level ground, easy and free access roads, availability of space for trucks awaiting loading, space for establishing local sales office and availability of power for proper lighting etc.

#### Payment for DDA Flats

525. SHRI MAHESH KUMAR M. KANODIA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the amount collected by DDA as registration fee and advance payment for allotment of various types of flats, plots and shops from 1979 onwards;

(b) the time by which the flats, shops and plots will be allotted to all the registered people, and

(c) whether any new scheme is proposed to be launched this year to complete the construction of the flats?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U VENKATESWARLU) : (a) DDA has reported that the following amounts have been collected by way of registration fee and advance payment for allotment of various types of flats, plots and shops from 1979 onwards :

Category	Amount Collected
(i) Residential flats	Rs 186.25 Crores
(ii) Commercial flats	Rs 1.84 Crores
(iii) Plots	Rs 21.94 Crores

Commercial plots and built-up commercial properties are disposed of through auction/tender.

(b) FLATS : At present, 31204 persons under NPRS, 1979 and 12190 persons under the Ambedkar Awas Yojana, 1989 are awaiting allotment. Keeping in view the constraints of land and provision of services by other agencies, DDA has planned that all the waiting registrants will be allotted flats in a period of about two years.

PLOTS : At present, 38342 registrants are on the waiting list and it is expected that all of them will be accommodated in another two years time, subject to the availability of land, funds and infrastructure. Options have been obtained from the awaiting registrants for allocations under different existing schemes.

(c) Construction of flats is undertaken by DDA on a continuous basis. As on 1.4.96, construction of 12,258 flats of different categories was in progress. In addition, DDA has plans to start the construction of 17,900 flats during the year 1996-97.

[English]

#### Water Supply and Sewage Projects in Rajasthan

526. SHRIMATI VASUNDHARA RAJE : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state the details of drinking water supply and sewage projects of Rajasthan for which Central assistance has been sanctioned during Eighth Plan, so far (year-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U VENKATESWARLU) : In the State of Rajasthan, under the Centrally Sponsored Accelerated Urban Water Supply Programme (AUWSP) a total of 18 schemes have been approved since 1993-94 for providing central assistance for safe and adequate water supply facilities to the towns having population less than 20,000 (as per 1991 census). The year-wise break-up of schemes sanctioned is given in the statement attached. During the year 1993-94, 1994-95 and 1995-96, an amount of Rs. 81.97 lakhs, Rs. 177.97 lakhs and Rs. 237.00 lakhs respectively has been released.

There is no Central sector programme for providing Central Assistance for sewerage schemes.

#### STATEMENT

S.No.	Name of Town	Year	Project cost (Rs in lakhs)
1.	Antah	1993-94	74.44
2.	Sarwar	-do-	10.00
3.	Baswa	-do-	99.50
4.	Deogarh	-do-	94.74
5.	Galiakot	-do-	17.20
6.	Kherli	-do-	67.40
7.	Mahwa	-do-	40.80
8.	Dhariwad	-do-	79.00
9.	Bali	-do-	160.00
10.	Takhatgarh	-do-	58.80
11.	Khaitoon	1995-96	78.20
12.	Pokharan	-do-	106.90
13.	Shahpura	-do-	78.60
14.	Sunel	-do-	80.20
15.	Viratnagar	-do-	78.00
16.	Amet	-do-	164.00
17.	Chhapar	-do-	195.00
18.	Nawacity	-do-	114.50
Total			1607.38